

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2218**  
ANSWERED ON- 14.03.2023

**FUNDS TO PANCHAYATS**

2218. SHRI KESINENI SRINIVAS:

Will the Minister of Panchayati Raj be pleased to state;

- (a) the details of the funds allocated by the Union Government and utilised by Panchayats/Local Bodies of respective State Governments, State-wise including Andhra Pradesh since 2019;
- (b) the funds released and utilised under the Rashtriya Gram Swaraj Abhiyan since 2019, State-wise; and
- (c) the details of the Panchayats which do not have computer facilities and a building of their own, State-wise?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The details of State-wise fund released by the Union Government to the Panchayats under the (i) Fourteenth and Fifteenth Finance Commissions for various developmental works in the Panchayats and rural local bodies, (ii) to the States under the Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) for capacity building of the elected representatives and their functionaries of the Panchayati Raj Institutions (PRIs), and (iii) the scheme Incentivization of Panchayats (IoP) under which awards including financial incentives are given to the best performing Panchayats in recognition of their good work for improving delivery of services and public goods during the last three year and current year including the State of Andhra Pradesh are at **Annexure-I**.

(b) The State-wise funds released under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) since 2019 for capacity building of the elected representatives and their functionaries of the Panchayati Raj Institutions (PRIs) is at **Annexure-II**.

(c) As per the information available, State/UT-wise details of Gram Panchayats (GPs) / Traditional Local Bodies (TLBs) without computer facilities and without own building is at **Annexure-III**.

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**Annexure-I**

**Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 2218 answered on 14.03.2023 regarding Funds to Panchayats.**

**State-wise details of Fund Released since 2019-20 :**

<b>S. No.</b>	<b>States/UT</b>	<b>Total Amount released (Rs. in crore)</b>
1	Andaman & Nicobar Island	0.59
2	Andhra Pradesh	6950.5
3	Arunachal Pradesh	718.08
4	Assam	5009.94
5	Bihar	18315.05
6	Chhattisgarh	5077.24
7	Dadra & Nagar Haveli & Daman & Diu	3.11
8	Goa	150.21
9	Gujarat	7895.75
10	Haryana	4694.09
11	Himachal Pradesh	1595.83
12	Jammu & Kashmir	113.6
13	Jharkhand	4586.73
14	Karnataka	10261.5
15	Kerala	5219.01
16	Ladakh	3.66
17	Lakshadweep	0.35
18	Madhya Pradesh	10816.4
19	Maharashtra	16010.75
20	Manipur	321.42
21	Meghalaya	229.25
22	Mizoram	169.57
23	Nagaland	229.86
24	Odisha	8067.94
25	Puducherry	0
26	Punjab	4114.74
27	Rajasthan	11910.87
28	Sikkim	156.63
29	Tamil Nadu	9609.376
30	Telangana	5389.9
31	Tripura	508.575
32	Uttar Pradesh	32981
33	Uttarakhand	1819.64
34	West Bengal	13093.91

**Annexure-II**

**Annexure referred to in reply to Part (b) of the Lok Sabha Unstarred Question No. 2218 answered on 14.03.2023 regarding Funds to Panchayats.**

**State/UT-wise Funds Released under Rashtriya Gram Swaraj Abhiyan (RGSA) scheme since 2019**

<b>Sl. No.</b>	<b>State/ UT</b>	<b>Total Amount released (Rs. in crore)</b>
1	Andaman & Nicobar Islands	0
2	Andhra Pradesh	60.88
3	Arunachal Pradesh	178.35
4	Assam	137.72
5	Bihar	63.77
6	Chhattisgarh	11.97
7	Dadra & Nagar Haveli	1.14
	Daman & Diu	0
8	Goa	0.59
9	Gujarat	0
10	Haryana	9.89
11	Himachal Pradesh	125.17
12	Jammu & Kashmir	111.19
13	Jharkhand	10.08
14	Karnataka	65.59
15	Kerala	50.53
16	Ladakh	3.23
17	Lakshadweep	0
18	Madhya Pradesh	218.01
19	Maharashtra	186.38
20	Manipur	19.56
21	Meghalaya	6.6
22	Mizoram	41.52
23	Nagaland	12.24
24	Odisha	15.67
25	Puducherry	0
26	Punjab	58.48
27	Rajasthan	30.25
28	Sikkim	17.05
29	Tamil Nadu	127.49
30	Telangana	12
31	Tripura	7.2
32	Uttar Pradesh	370.59
33	Uttarakhand	93.02
34	West Bengal	92.76

**Annexure-III**

**Annexure referred to in reply to Part (c) of the Lok Sabha Unstarred Question No. 2218 answered on 14.03.2023 regarding Funds to Panchayats.**

**Number of Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs) without Panchayat Bhawan/ Computer**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>GP/RLBs without Gram Panchayat Bhawan</b>	<b>No. of GPs/ TLBs without Computer</b>
1	Andaman and Nicobar Islands	212	0
2	Andhra Pradesh	2163	3308
3	Arunachal Pradesh	1411	1803
4	Assam	630	1510
5	Bihar	6567	0
6	Chhattisgarh	103	4614
7	Goa	4	0
8	Gujarat	148	0
9	Haryana	3054	4500
10	Himachal Pradesh	398	334
11	Jammu and Kashmir	1388	318
12	Jharkhand	115	829
13	Karnataka	408	0
14	Kerala	1	0
15	Ladakh	9	63
16	Lakshadweep	5	0
17	Madhya Pradesh	775	0
18	Maharashtra	4032	1000
19	Manipur	3657	60
20	Meghalaya	3632	1677
21	Mizoram	407	591
22	Nagaland	628	739
23	Odisha	0	0
24	Puducherry	31	8
25	Punjab	5172	5937
26	Rajasthan	1571	1049
26	Sikkim	22	185
28	Tamil Nadu	1330	2425
29	Telangana	7986	8333
30	The Dadra & Nagar Haveli and Daman & Diu	13	0
31	Tripura	87	714
32	Uttar Pradesh	4179	10401
33	Uttarakhand	1181	0
34	West Bengal	24	0

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